

DELHI LEGISLATIVE ASSEMBLY

REVISED LIST OF BUSINESS

Thursday, 28th March, 2013/07 Chaitra 1935 (Saka)

2.00 PM

1. **Question Hour:** Starred Questions as shown in the separate list to be asked and replies given.
2. **Special Mention (Rule 280):** Following Members to raise matters under Rule - 280:
 1. Shri Veer Singh Dhingan
 2. Shri O.P.Babber
 3. Shri Subhash Sachdeva
 4. Shri Sunil Kumar Vaidya
 5. Shri Naresh Gaur
 6. Shri Mohan Singh Bisht
 7. Shri Naseeb Singh
 8. Shri Surender Kumar
 9. Dr. Harshvardhan
 10. Shri Jai Bhagwan Aggarwal

3. **Adoption of Report:**

Shri H.S.Balli

Shri Naseeb Singh

to move the following Motion:

“That this House agrees with the 4th Report of the Committee on Government Assurances presented in the House on 26th March, 2013”.

4. **Short Duration Discussion:**

Prof. Vijay Kumar Malhotra

Shri Mukesh Sharma

Shri S.P.Ratawal

Shri Parlad Singh Sawhney

to initiate discussion on the situation arising out of continuously deteriorating law & order situation in Delhi.

Delhi
28th March, 2013

P.N.Mishra
Secretary